

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

RAJYA SABHA
UNSTARRED QUESTION NO. 1726
TO BE ANSWERED ON 03.08.2026

PROPOSAL FOR ESTABLISHING A NATIONAL TRANSPORT AUTHORITY

1726. SHRI MALLIKARJUN KHARGE:

Will the Minister of PLANNING be pleased to state:

- (a) whether Government has proposed the establishment of a new national transport authority to address systemic infrastructure gaps and inefficiencies;
- (b) if so, the estimated financial losses incurred during the last five years due to transport-related infrastructure flaws, delays, and coordination failures that necessitate such an authority, year-wise;
- (c) details of projects where such losses were incurred;
- (d) the proposed functions, mandate, and coordination mechanisms of the authority vis-à-vis existing bodies such as the Ministry of Road Transport & Highways, Railways, and maritime regulators; and
- (e) the expected timeline for approval, institutional setup, and operationalisation of this authority?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(RAO INDERJIT SINGH)

- (a) The Government has not proposed establishment of a new transport authority to address systemic infrastructure gaps and inefficiencies.
- (b) to (e) In the light of reply to (a) above, question does not arise.
